GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2460 ANSWERED ON 11/08/2025

IMPLEMENTATION OF SCM IN BHUBANESWAR

2460. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total amount released to Bhubaneswar under Smart Cities Mission (SCM);
- (b) the major projects completed and pending;
- (c) citizen participation initiatives under the mission;
- (d) impact on urban transport and sanitation; and
- (e) any audit mechanism for project quality?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) Under Smart Cities Mission (SCM), as on 31st July, 2025, Bhubaneswar Smart City has been able to claim Central Financial Assistance of ₹490 Cr.
- (b) Under SCM, Bhubaneswar Smart City has taken up 32 projects amounting to ₹2,072 Cr, out of which 31 projects amounting to ₹2,057 Cr have been completed and the remaining 01 project amounting to ₹15 Cr is ongoing.
- (c) Smart City Proposals (SCPs) have been planned at the local level based on the local needs of the cities, in consultation with various stakeholders, including citizens, across various sectors. As per SCM Guidelines, at the city level, there is a provision for establishing Smart City Advisory Forum (SCAF) comprising of District Collector, Member of Parliament, Member of Legislative Assembly, Mayor, Chief Executive Officer of Special Purpose Vehicle (SPV), local youth representation, technical experts, etc. to advise and enable collaboration among various stakeholders.
- (d) The cities under SCM are being developed based on Smart City Proposals (SCPs) received from States/UTs, across various sectors, *viz.*, smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., approved by High Powered Steering Committee (HPSC). In Bhuvaneswar Smart City, 8 projects worth ₹301 Cr have been taken under Urban Mobility sector, out of which 7 projects amounting to ₹286 Cr have been completed.

Further, 3 projects amounting to ₹73 Cr have been taken under Water Sanitation & Hygiene (WASH) sector and the same have been completed.

Urban mobility projects include public bicycle sharing, intelligent traffic management, a common mobility card system, the development of the Smart Janpath Road and multi-level car parking with advanced surveillance system, with over 100 CCTV cameras monitored through the city's Integrated Command and Control Centre.

Under WASH, the city focused on enhancing solid waste management by procuring waste collection vehicles, promoting source segregation, encouraging decentralized waste processing, and conducting citizen awareness campaigns, construction of a sewage treatment plant. The 'Drink from Tap' project was aimed at providing 24x7 supply of safe and potable water directly from household taps in the dedicated area.

(e) Under the provisions of Companies Act, 2013, audit of the Special Purpose Vehicles under Smart Cities Mission (SCM) is conducted by the State Auditor General, Audit in the State/UTs. Further, Ministry of Housing and Urban Affairs (MoHUA) has a multi-level review structure to expedite the progress of projects under the SCM. At the National level, implementation is monitored by an Apex Committee headed by Secretary, MoHUA. At the State level, Mission implementation is monitored by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary.
